

**GOVERNMENT OF INDIA
RURAL DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:1769
ANSWERED ON:01.12.2011
NATIONAL FAMILY BENEFIT SCHEME
Anuragi Shri Ghansyam ;Shantha J.

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) the amount of funds allocated/ released and utilized under the National Family Benefit Scheme (NFBS) during each of the last three years and the current year, State-wise including Karnataka;
- (b) whether the Government has increased or proposes to increase the amount being given to the widows under NFBS;
- (c) if so, the details thereof;
- (d) the State-wise details of beneficiaries under the scheme; and
- (e) the other steps taken by the Government for upliftment of the widows in the country?

Answer

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI PRADEEP JAIN 'ADITYA')

(a): National Family Benefit Scheme (NFBS) is a component of National Social Assistance Programme (NSAP) which was transferred to State Plan in the year 2002-03. The funds under NSAP are released as Additional Central Assistance (ACA) by the Ministry of Finance to the States and by the Ministry of Home Affairs to Union Territories as a combined allocation for all the schemes under NSAP taken together. The funds released and utilization reported by the State under NSAP during each of the last three years and the current year, State-wise including Karnataka is given in Annexure I.

(b)&(c): Under NFBS, 10000/- is provided to a family living the poverty line, in case of death of primary breadwinner in the family while in the age group of 18-64 years. The 'primary breadwinner' specified in the scheme, whether male or female, should be a member of the household whose earning contribute substantially to the total household income. Presently, there is no proposal to increase the amount of assistance given under NFBS.

(d): The State-wise details of the number of cases covered under the scheme during the last three years as reported by the State/ UTs is given in Annexure- II

(e): Under Indira Gandhi National Widow Pension Scheme (IGNWPS), which is a component of NSAP, central assistance of Rs. 200/- per month is provided to widows living below the poverty line in the age-group of 40-59 years. Widows belonging to families living below the poverty line in age group of 60-79 years get central assistance of Rs. 200/- per month and those of 80 years and above get central assistance of Rs. 500/- per month under Indira Gandhi National Old Age Pension Scheme (IGNOAPS). States have been requested to make an equal contribution from their own resources. In addition, State Governments have their own pension schemes with varying eligibility criteria.